OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: HEADQUARTERS TIS HAZARI COURTS: DELHI

CIRCIILAR

Sub: Regarding to use Room No.109-A for conducting Administrative Meetings.

It is informed that Room No.109-A situated adjacent to Chamber of Court No.109.

First Floor, Tis Hazari Courts has been converted into a Meeting Room having seating capacity of 10-12 persons.

Hence, in puressance to the direction of the LA Puninpal District 6. Sensions Judge (PSQA), it is requested to all the LG Catherpresses of the Administrative Committees functioning at Tis Hazart Court Complex to use Room No.109-A for conducting their Administrative Meetings. It is impressed upon all the Branch Inchanges dealing with Administrative Committees/Meetings to conside Cure Taking Remoth Circuity regarding availability of Room No.109-A on respective date and time before Issuance of Meeting Rotic to sould class of timins of meetings.

No. 5423-5523 /CTB(C)/THC/2023
Copy for information and necessary action to :-

- 1. The Ld. Principal District & Sessions Judge (HQs.), Delhi.
- The Ld. Principal District & Sessions Judge (West), Delhi.
- All the Ld. Chairpersons of Administrative Committees functioning at Tis Hazari Courts Delbi
- 3. The Branch Incharges, Central District, Tis Hazari Courts, Delhi.
- 4. The Inchange, Care Taking Branch (Central), Tis Hazari Courts.
- Official concerned to upload on Lavers.

Administrative Civil Judge(Central)
Tis Hazari Courts, Delhi